NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 98(ND)/2016 CA NO.

CORAM:

S.NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 1.09.2016

NAME OF THE COMPANY: M/s.

Ashish Kuebhal & Ors.

V/s.

M/s. Manila Resorts Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

· Rakesh Kurrar, Ado /-

DESIGNATION

NAME

REPRESENTATION

Respondent 2 -> Respondent 8 (2)

ANIMESH SINHA

Order

Reply has been filed on behalf of Respondents No. 2 to 8. Ld. Counsel for the petitioner requests for some time to file rejoinder. Let the rejoinder be filed within a week with a copy in advance to the counsel opposite.

List on 29.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

01st September, 2016 (P.K. SUD)